GOVERNMENT OF INDIA MINISTRY OF ATOMIC ENERGY

LOK SABHA STARRED QUESTION NO. 265

ANSWERED ON 19.03.2025

JAITAPUR NUCLEAR POWER PLANT

*265. SHRI ANIL YESHWANT DESAI

Will the PRIME MINISTER be pleased to state:-

- (a) the main sources of power/energy supply in the country;
- (b) the objectives, necessity and importance of establishing Jaitapur Nuclear Power Plant in Ratnagiri in Maharashtra;
- (c) whether all necessary clearances like environment, consent of local population, land acquisition, etc. have been obtained by the Government and if so, the details thereof;
- (d) whether any major objections about safety of people and environment, etc. have been raised from any quarter, If so, the details and reaction of the Government thereto;
- (e) the manner in which the power needs is likely to be met once this power plant is commissioned; and
- (f) the quantum of estimated cost for the said project?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (f): A Statement is laid on the Table of the House.

Government of India Department of Atomic Energy

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (F) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 265 FOR REPLY ON 19.03.2025 REGARDING JAITPUR NUCLEAR POWER PLANT ASKED BY SHRI ANIL YESHWANT DESAI

- (a) The main sources of power/ energy supply in the country are Coal, Gas, Hydro, Nuclear, and Renewables like solar, wind, biomass, etc.
- (b) The Jaitapur Nuclear Power Project envisages setting up six units of 1730 MW each at Jaitapur in Maharashtra in cooperation with France. This project when completed would generate 10,380 MW of clean base load power (available 24X7) and would be the largest power station in the country. It would constitute one tenth of the 100 GW nuclear power capacity by 2047 announced under the Nuclear Energy Mission by the Government, to achieve our objectives of Viksit Bharat by 2047 and Net Zero by 2070.
- (c) Land for the project and residential township has been acquired. The compensation for land acquired and the ex-gratia announced by the Maharashtra government have been disbursed. Agreement for Rehabilitation and Resettlement (R&R) package was signed between NPCIL and the Maharashtra government and is being implemented in consultation with the state government. Environmental clearance following the due process including public hearing was obtained, but its validity expired in November 2022. As advised by MoEF&CC, a fresh application for Environmental clearance was made and the Terms of Reference for the same were approved in December 2024. Environmental Impact Studies in line with the approved TOR have been taken up.
- (d) There have been apprehensions in a section of the people about safety of the site & plant, issues related to Rehabilitation, and fears of loss of traditional means of livelihood like fishing and horticulture. The apprehensions have been addressed through public awareness programmes adopting a multipronged approach in a credible manner.
- (e) The project on its completion would add 10,380 MW of clean, base load electricity generating capacity to the Western Grid and help meet the demand of various sectors in the region. As per the extant norms of the Ministry of Power, 50% of the power generated will be allocated to the home state of Maharashtra.
- (f) Presently discussions are in progress with the French side to arrive at a viable project proposal. The estimated cost will emerge on conclusion of these discussions.
